

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
8th Advanced Workshop on
Analysis of Financial Statements of CDs and Their Personal Guarantors
14th December, 2020
Online Workshop

14th December, 2020 (Monday)		
Time	Sessions	Resource Person
10:00 – 10:15	Inauguration	Dr. Navrang Saini, Whole Time Member, IBBI
10:15 – 11: 45	Financial Statements – Objectives, Components, Formats, Principles and Assumptions	Mr. Ashish Makhija, Insolvency Professional
11:45 – 12:00	Q and A session	
12:00 – 13:15	Analysis of Financial Statements – Profitability, Liquidity and Solvency, Leverage/Capital Structure, Management Efficiency, etc.	Mr. Amit Gupta, Insolvency Professional
13:15 to 13:30	Q and A session	
13:30 – 14:30	Lunch break	
14:30 – 15:45	Analysis of Financial Statements for Avoidance Transactions Review and Related Party Transactions	Ms. Sripriya Kumar, Insolvency Professional
15:45 – 16:00	Q and A session	
16:00 – 17:15	Analysis of Financial Statements for Creditors’ claim verification, Asset Tracing, Valuation, Preparation of IM, Resolution Plan (eg. Identification of cause of insolvency) and review of ongoing operations	Mr. Subodh Kumar Agarwal, Insolvency Professional
17:15 – 17:30	Q and A session	

For any clarification, please contact Mr. Raghav Maheshwari, Assistant Manager, IBBI on 011-23462997/975, email – workshop.ip@ibbi.gov.in